

# CENTRAL ADMINISTRATIVE TRIBUNAL

## AHMEDABAD BENCH

**O.A.NO.** /519/93

**~~T.A.NO.~~**

DATE OF DECISION 27.10.99

K.J.Shah

Petitioner

Mr.M.R.Anand

Advocate for the Petitioner [s]

Versus

Union of India & Others

Respondent

Mr. R.P.Bhatt

Advocate for the Respondent [s]

CORAM

The Hon'ble Mr.

A.S.Sanghavi,

Member (J)

The Hon'ble Mr.

### JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

K.J.Shah  
residing at 59,  
Kundan Tenaments  
Part-III, Behind P & T Colony  
Vasna, Ahmedabad.

Applicant

Advocate: Mr. M.R.Anand

Versus

1. Union of India  
(Notice of the petition to be  
served through Secretary,  
Revenue Department, Secretariat,  
New Delhi).
2. Chief Commissioner of Income-tax-I  
Gujarat, Ahmedabad- 380 009.
3. Commissioner of Income-tax  
Gujarat-III, Ahmedabad- 380 009

Respondents-

Advocate: **Ms.** R.P.Bhatt

ORAL ORDER

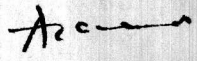
IN

Dated 27.10.99

O.A./519/93

Per Hon'ble Mr. A.S. Sanghavi, Member (J):

None present for the applicant. O.A. is dismissed  
for default. No orders as to costs.

  
(A.S. Sanghavi)  
Member (J)

pmr


DATE

कार्यालय टिप्पणी  
OFFICE REPORT

आदेश  
ORDER

6/11/2000

env. en R. Ahmad, Ahmad  
for the applicant- now  
the removed person  
has removed office  
objections. ~~obj.~~ ~~obj.~~  
have before the bench  
for orders 6/10

  
6/11/2000  
DRLD

तारीख  
DATE

कार्यालय रिपोर्ट  
OFFICE REPORT

आदेश  
ORDER

17.1.2000

The applicant shall remove all objections within a fortnight. As to 23.2.2000.

(A.S. Sanghavi)  
Member (J)

(V. Ramakrishnan)  
Vice Chairman

etc.

23.2.2000

Office objections has still not been removed in respect of MA St. 704/99. To give one last chance. place it before second Court on 15.3.2000.

(P.C. Kannan)  
Member (J)

(V. Ramakrishnan)  
Vice Chairman

etc.

15.3.2000

Vide our order dt 23.2.2000 last chance was given to the applicant for removing the office objection. Office objection, ~~are~~ still not removed. Registration declined.

(P.C. Kannan)  
Member (J)

nkk

कार्यालय टिप्पणी  
OFFICE REPORT

आदेश  
ORDER

Mr.B.C.Raval on behalf of Mr.Anand undertakes to remove objection within a week. Adjourned to 26.6.2000.

( M.P.Singh )  
Member (A)

( A.S.Sanghavi )  
Member (J)

nkk

Mr.Anand is present. A week time is granted for removal of the office objections. Adjourned to 3.7.2000.

( P.C.Kannan )  
Member (J)

nkk

The objection to MAST/232/2000 has not removed. Mr. B.C. Raval for Mr. Anand is present and says that he will be removing the office objections within a fortnight. Adjourned to 21.7.2000.

(A.S. Sanghavi)  
Member (J)

Pkn

3.7.2000

Obj-Complied

P

तारीख  
Eकार्यालय टिप्पणी  
OFFICE REPORTआदेश  
ORDER

21.7.2000

None present for the ~~applicant~~  
applicant. Office objections are  
however removed and the MA is  
given regular number. One more  
chance is given to the applicant to  
remain present. Adjourned to 31.8.2000

*A*  
(A.S. Sanghavi)  
Member (J)

pkn

None present for the  
applicant. Adjourned to  
28/9/00.

*A*  
(A.S. Sanghavi)  
Member (J)

28.9.2000

Mr. A.M. Raval for the applicant  
requested for adjournment at the  
Adjourned to 9.11.2000.

*G.C.*  
(G.C. Srivastava)  
Member (A)

*A.S.*  
(A.S. Sanghavi)  
Member (J)

nk



तारीख  
DATE

कार्यालय टिप्पणी  
OFFICE REPORT

आदेश  
ORDER

9.11.2000

None present for the parties.

Adjourned to 11.12.2000.

*G.C.*  
(G.C. Srivastava)  
Member (A)

etc.

Ghavi  
(J)

कार्यालय टिप्पणी  
OFFICE REPORT

आदेश  
ORDER

7.2000

None present for the ~~applicant~~  
applicant. Office objections are  
however removed and the MA is  
given regular number. One more  
chance is given to the applicant to  
remain present. Adjourned to 31.8.2000

(A.S. Sanghavi)  
Member (J)

pkn

None present for the  
applicant. Adjourned to  
28/9/00.

(A.S. Sanghavi)  
Member (J)

28.9.2000

Mr.A.M.Raval for the applicant has  
requested for adjournment to the MA.  
Adjourned to 9.11.2000.

(G.C.Srivastava)  
Member (A)

(A.S.Sanghavi)  
Member (J)

nk





DATE	OFFICE REPORT	ORDER
DATE	OFFICE REPORT	ORDER
11/12/2000		<p>None present for the applicants.</p> <p>Neither the applicant nor their advocate present. <del>Office objection still not removed.</del> Hence M.A. 387/2000 stands disposed off.</p> <p>( G.C.Srivastava )      ( A.S.Sanghavi )  Member (A)                      Member (J)</p> <p>Raj/</p>